

- (iii) Two Government Notifications No. 18(1)-TR/58 dated the 14th November, 1958, under section 4(1) of the Indian Tariff Act, 1934. [Placed in Library See No LT-1018/58]
- (iv) Government Notification No 18(1)-TR/58, dated the 14th November, 1958, under Section 3A of the Indian Tariff Act, 1934 [Placed in Library See No LT-1018/58.]
- (v) Statement under proviso to sub-section (2) of Section 18 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) to (iv) above could not be laid within the period prescribed under the said section [Placed in Library See No LT-1018/58]
- (vi) Report (1958) of the Tariff Commission on the continuance of protection to the Calcium Carbide Industry [Placed in Library See No LT-1018/58]
- (vii) Government Resolution No. 37(1)-TR/58 dated the 9th October, 1958 [Placed in Library See No LT-1019/58]
- (viii) Statement under proviso to sub-section (2) of section 18 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (vi) to (vii) above could not be laid within the period prescribed under the said section [Placed in Library. See No. LT-1019/58.]
- (ix) Report (1958) of the Tariff Commission on the continuance of protection to the Cocoa Powder and Chocolate Industry [Placed in Library. See No LT-1019/58.]
- (x) Government Resolution No. 12(1)/TR/58 dated the 27th October, 1958, [Placed in Library. See No. LT-1020/58.]
- (xi) Report (1958) of the Tariff Commission on the continuance of protection to the Antimony Industry [Placed in Library See No LT-1020/58./
- (xii) Government Resolution No 4(1)-TR/58 dated the 27th October, 1958. [Placed in Library See No LT-1021/58.]
- (xiii) Government Notification No. 4(1)-TR/58 dated the 27th October, 1958, under Section 4(1) of the Indian Tariff Act, 1934. [Placed in Library See No LT-1021/58]
- (xiv) Report (1958) of the Tariff Commission on the continuance of protection to the Soda Ash Industry [Placed in Library See No LT-1021/58]
- (xv) Government Resolution No 32(1)-TR/58 dated the 8th November, 1958. [Placed in Library. See No LT-1022/58]
- (xvi) Report (1958) of the Tariff Commission on the continuance of protection to the Artificial Silk and Cotton and Artificial Silk Mixed Fabrics Industry [Placed in Library See No LT-1022/58]
- (xvii) Government Resolution No 36(2)-TR/58 dated the 15th November, 1958 [Placed in Library See No. LT-1023/58]

#### AMENDMENTS TO ADMINISTRATION OF EVACUEE PROPERTY (CENTRAL) RULES

Shri P. S. Naskar: I beg to lay on the Table, under sub-section (4) of Section 56 of the Administration of Evacuee Property Act, 1950, a copy of the Notification No S.O. 2102 dated the 11th October, 1958, making certain amendments to the Administration of Evacuee Property (Central) Rules, 1950. [Placed in Library See No. LT-1024/58.]